

Action plan for Bhopal gas tragedy victims

1264. SHRI AJIT P. K. JOGI;

SHRI SHIV PRATAP
MISHRA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a Rs. 371 crores action plan was prepared in May, 1988 for the rehabilitation of gas affected families of Bhopal and submitted to the Central Government for sanction;

(b) whether the Central Government unilaterally reduced the amount of action plan to Rs. 163 crores;

(c) if so, what are the reasons for this unilateral reduction; and

(d) whether the Central Government would bear cent per cent expenditure towards the rehabilitation plan?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) A proposal for a seven year Action Plan for relief and rehabilitation of the Bhopal Gas Victims was received from the Government of Madhya Pradesh in June, 1988.

(b) to (d) The components of the Action Plan and their funding are under consideration.

Allotment of gas to Madhya Pradesh from H.B.J. Gas pipeline1265. SHRI AJIT P. K. JOGI:
SHRI SHIV PRATAP MISHRA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Chief Minister of Madhya Pradesh has written a letter dated the 26th March, 1990 to the Union Minister requesting for allotment of adequate quantity of gas to Madhya Pradesh from H.B.J. gas pipeline in view of the seriousness and peculiar nature of the problem of the State; and

(b) if so, what is Central Government's response thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir.

(b) The Chief Minister of Madhya Pradesh has been informed that allocation of gas for power projects in Madhya Pradesh would have to be considered taking into account the overall availability of gas, the requirements of other priority sectors as also the requirements of other projects. The Chief Minister of MP also been informed that the suggestions received would be considered in consultation with the Planning Commission and Energy Ministry.

Clearance of gas-based project for Madhya Pradesh1266. SHRI AJIT P. K. JOGI:
SHRI SHIV PRATAP MISHRA:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Chief Minister of Madhya Pradesh has recently requested him to clear at least one gas-based project for the State of Madhya Pradesh; and

(b) if so, what is Central Government's response thereto?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) The matter is under consideration

Gross profits to M/s. Pfizer1267. SHRI MOHD. KHALEELUR
RAHMAN:

SHRI RAJNI RANJAN SAHU:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 2086